



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	For filing objections	397/ 398	Balasaheb & 6 Others Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Others.

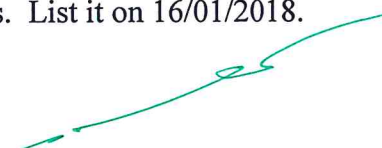
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Deepak s shetty 9743818278	Applicant	
2.	B.S. VENKATANARAYANA 9448063492	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent R1 to R3 is present.
Counsel for Petitioner requested time to file objections. List it on 16/01/2018.


Member (T)


Member (J)